

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3701**

TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)

ESPIONAGE ACTIVITIES

3701. DR. P. VENUGOPAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is true that many BSF personnel were acting as links to both Pakistan and Bangladesh and passing on vital information to ISI of Pakistan;**
- (b) if so, the details thereof and the reaction of the Government thereto;**
- (c) the number of persons arrested for spying activities particularly for ISI during each of the last three years and the current year, State-wise; and**
- (d) the measures taken by the Government to check espionage activities in the country?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): In the year 2015, one serving personnel of Border Security Force was arrested on the charges of espionage on behalf of Pakistan Intelligence Operative. An FIR was registered on 16 November, 2015 against the accused BSF personnel under Section 3/9 of the Official Secrets Act, 1923.

(c): During the course of neutralization of Pak espionage modules from the period 2013-2016 (till date), a total number of 52 agents were arrested/detected in spying activities for Pak backed intelligence agency (ISI). State-wise details of espionage agents arrested/ detected during the last three years in the country are given below:

Year	Espionage agents arrested/detected								
	Raj.	Punjab	W.B.	U.P.	Telan-gana	A&N Islands	T.N	Odisha	Delhi
2013	04	02	07	-	-	-	-	-	-
2014	-	02	-	03	01	02	01	-	-
2015	03	03	04	03	-	-	-	01	06
2016 (Till date)	04	06	-	-	-	-	-	-	-

(d): The Government has been pursuing a well coordinated and multi pronged approach to tackle such activities which include sanitization of staff and officers, cyber security, installations of CCTV and Biometric and electronic surveillance, strengthening vigilance on the borders to check infiltration and illegal cross border activities, gearing up the Intelligence machinery to interdict Pakistani agents, close interaction and coordination between different agencies of the Centre and the State Governments etc.